

Subject: Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016 relating to standards for non-carbonated water based beverages (non-alcoholic). [Amendment in the (Food Product Standards and Food Additives) Regulations, 2011, insertion of clause (2) of sub-regulation 2.10.6 of regulation 2.10 and insertion of 'Table 8' after 'Table 7' in APPENDIX B]

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature